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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 239/93 in
O.A. NO. 1870/89

New Delhi this the 11th day of May, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

H. K. Anand S/O Narsingh Das Anand,
Craft Instructor, I.T.I. Pusa,
New Delhi-110012.

C/O Shri R. K. Mehta, Adv.,
Chamber No.464-466 (Civil Wing),
Tis Hazari Courts, Delhi-54. ...

Petitioner

By Advocate Shri D. S. Mahendru

Versus

1. Shri R. K. Thakkar,
Chief Secretary,
Delhi Administration,
5, Sharnath Marg,
Delhi.

2. Shri K. B. Shukla,
Director, Directorate of
Technical Education,
Rouse Avenue, New Delhi. ...

Respondents

By Advocate Shri Madan Ghera

O R D E R (CRAL)

Shri Justice V. S. Malimath -

The judgment having since been complied with,
these proceedings are dropped.

P. T. Thiruvengadam
(P. T. Thiruvengadam)
Member (A)

V. S. Malimath
(V. S. Malimath)
Chairman

/as/